

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 544
TO BE ANSWERED ON 20.07.2018

Ban on Traditional Festivals

544. SHRI RAJU SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has lifted the ban on Nagpanchami festival organised in Shirala district Sangali, Maharashtra and Jallikattu and Bullock race organized in other parts of the country;
- (b) if so, the details thereof;
- (c) whether these traditional festivals have started as per previous traditions/ manner; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) and (b) The Ministry has not banned the Nagpanchami festival. However, capture of snakes for cultural practices including practices adopted during Nagpanchami, amounts to hunting as per provisions of Wild Life (Protection) Act, 1972.

The Government of Tamil Nadu has enacted the Prevention of Cruelty to Animals (Tamil Nadu Amendment) Act of 2017 and Prevention of Cruelty to Animals (Conduct of Jallikattu) Rules, 2017 thereby allowing Jallikattu in the state of Tamil Nadu.

(c) and (d) The event of Jallikattu has been organised in the State of Tamil Nadu in view of the Prevention of Cruelty to Animals (Tamil Nadu Amendment) Act of 2017 and Prevention of Cruelty to Animals (Conduct of Jallikattu) Rules, 2017 framed by the Government of Tamil Nadu.
